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ASSAM ACT XVI OF 1956  
THE ASSAM APPROPRIATION (No.III)  
ACT, 1956

(Passed by the Assembly)

(Received the assent of the Governor on the 13th September, 1956)

[Published in the *Assam Gazette*, dated the 19th September  
1956]

*An*

*Act*

*to authorise payment and appropriation of certain further  
sums from and out of the Consolidated Fund of the  
State of Assam to the Service of the year ending on the  
thirty-first day of March, 1957.*

Be it hereby enacted in the Seventh Year of  
the Republic of India as follows:—

Short title.

1. This Act may be called the Assam Approp-  
riation (No.III) Act, 1956.

Issue of  
Rs.1,74,75,666 out  
of the Consolidated  
Fund of the State  
of Assam for the  
year 1956-57.

2. From and out of the Consolidated Fund  
of the State of Assam there may be paid and  
applied sums not exceeding those specified in  
column (3) of the Schedule amounting in the  
aggregate to the sum of one crore, seventy-four  
lakhs, seventy-five thousand, six hundred and  
sixty-six rupees towards defraying the several  
charges which will come in course of payment  
during the year ending on the thirty-first day of  
March, 1957 in respect of the services specified in  
column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and  
applied from and out of the Consolidated Fund  
of the State of Assam by this Act shall be appro-  
priated for the services and purposes expressed in  
the Schedule in relation to the year ending on the  
thirty-first day of March, 1957.

[ Price 2 a. or 2d.]

## SCHEDULE

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
2	Charges on account of Land Revenue.	2,04,240	..	2,04,240
3	Charges on account of State Excise Duties.	1,62,193	..	1,62,193
7	Charges on account of Motor Vehicles Taxation Act.	17,000	...	17,000
8	Charges on account of other Taxes and Duties,	24,384	120	24,504
11	Charges on account of General Administration.	10,71,869	8,400	10,80,269
13	Charges on account of Jails and Convict Settlements.	780	...	780
14	Charges on account of Police	1,04,84,889	...	1,04,84,889
17	Charges on account of Education.	58,807	...	58,807
19	Charges on account of Public Health.	1,69,275	...	1,69,275
20	Charges on account of Agriculture.	79,480	...	79,480
22	Charges on account of Veterinary.	5,87,000	...	5,87,000
24	Charges on account of Co-operation—II—Rural Development.	24,990	...	24,990
25	Charges on account of Industries and Supplies— I—Sericulture and Weaving.	46,046	...	46,046
26	Charges on account of Industries and Supplies— II—Cottage Industries.	28,500	...	28,500
27	Charges on account of Miscellaneous Departments.	700	...	700
28	Charges on account of Civil Works (Excluding Tools and Plant and Establishment).	45,000	..	45,000
30	Charges on account of other Revenue expenditure connected with Electricity Schemes.	33,910	..	33,910

## SCHEDULE—concl'd.

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
30A	Charges on account of Elec- tricity Schemes— Working expenses.	3,31,949	...	3,31,949
31	Charges on account of Famine Relief.	7,17,390	..	7,17,390
32	Charges on account of Superannuation Allow- ance and Pensions.	2,00,000	...	2,00,000
33	Charges on account of Sta- tionery and Printing.	2,03,000	...	2,03,000
35	Charges on account of 57.— Miscellaneous—II—Dona- tion for Charitable pur- poses.	1,72,666	...	1,72,666
36	Charges on account of 57.— Miscellaneous—III— Contributions.	90,525	...	90,525
37	Charges on account of 57.— Miscellaneous—IV—Ex- penditure on issue of Free Ration.	30,000	...	30,000
38	Charges on account of 57.— Miscellaneous—V—Pooled Transport and Contribu- tion, etc.	3,24,464	...	3,24,464
44	Charges on account of Com- munity Development Pro- jects.	81,250	...	81,250
45	Charges on account of Com- munity Development Pro- jects, N. E. S. and Local Development Works.	9,780	...	9,780
46	Charges on account of Pre- partition Payments.	...	3,350	3,350
55	Charges on account of Capi- tal Outlay on State Schemes of Government Trading.	17,80,000	...	17,80,000
56	Charges on account of Loans and Advances, etc.	4,50,000	33,709	4,83,709
	Total	1,74,30,087	45,579	1,74,75,666